

Declaration of Assets and Liabilities

Year 2020-21

I, NEETA KUMARI, son/daughter/wife of JAY KISHORE PRASAD
aged 26 years, belonging to STENOGRAPHER AND P.S.
service and presently working as STENOGRAPHER BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT PATNA
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/c - RS. -30,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Policy No. - 919487101 LIC Money Back Quoted Rs. 50,000/-	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold - 2gms Silver - 3gms	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	NIL	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL PAN NO. :- DBRPK147C	NIL
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110184294409

Gender :- F (M/F)

Date of Birth :- 24011995 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- STENOGRAPHER AND PRIVATE SECRETARY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ...*Neeta Kumari*.....

Name of Employee: *NEETA KUMARI*

Place: *PATNA*.....

Designation: *STENOGRAPHER*.....

Date: *12.02.2021*

Department: *BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT, PATNA*

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.



Life Insurance Corporation of India
PCMC Department, Central Office,
Mumbai

Please SMS LICHELP <Policy Number> to
9222492224 and for your LIC policy
enquires (24*7), call on 022 - 68276827

Email : pcmc.cbk1@licindia.com

Renewal Premium Receipt

Gst No:27AAACL0582H1ZM

Transaction Reference Number:9365706	Order Id :HGA1P07B7D0359666691	Name: Geeta Kumari
Policy Number:919487101	Date:02-12-2020	Amount :9999.60

Policy Details

Servicing LIC Branch Code	9276
Mudrank No	CSD/113/2020/1936
Instalment Premium	9569.0
Mode /Number Of Instalments	Quarterly/ 1
Due from - Due To	11/12/2020-11/12/2020
Total Premium	9569.00
CDA Charges	.00
Late Fee	.00
SGST/UTGST	215.30
CGST	215.30
Next Due	11/03/2021
Grand Total	9999.60

**GST borne by LIC of India is Rs.0.0

This receipt is electronically generated and no signature is required.



Geeta Kumari

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